

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Petition(s) for Special Leave to Appeal (C) No(s). 26389/2018

CHAIRMAN CENTRAL BOARD OF SECONDARY EDUCATION & ANR.Petitioner(s)

VERSUS

PRINCE SINGH & ORS.

Respondent(s)

(Only SLP(C) No. 26389 of 2018 is to be listed before the Court of  
Ld. Registrar )

WITH

SLP(C) No. 26646/2018 (XI)

SLP(C) No. 27706/2018 (XI)

Date : 16-12-2019 This petition was called on for hearing today.

For Petitioner(s) Mr. Rupesh Kumar, AOR  
Ms.Neelam Sharma, Adv.  
Ms. Vasvi Nagar, Adv.

For Respondent(s) Mr. Venkateswara Rao Anumolu, AOR  
Mr. Rahul Narayan, AOR  
Mr. Ankit Goel, AOR  
Mr. R.K.Gupta, Adv.  
Mr. Harish Pandey, AOR

UPON hearing the counsel the Court made the following  
O R D E R

SLP(C) No. 26389 of 2018

Despite due service, none appeared for respondent nos.1,3,5 to 8 and 11. Respondent nos.2 and 12 has failed to file counter affidavit. Respondent nos.9 and 10 shall file counter affidavit within four weeks as a last chance. Ld. Counsel for the petitioner shall take fresh steps in respect of respondent no.4 within two weeks.

List on 24.2.2020.

RAJIV KALRA  
Registrar

TK